

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

6. IA 3287/2024 IN C.P. (IB)/1331(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.06.2024**

NAME OF THE PARTIES: - Sunil Kumar Agarwal
IN THE MATTER OF
Satyaprakash Aggarwal & Ors.
V/s
Vistar Metal Industries Pvt. Ltd

Section: 60(5) U/s 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.3287/2024: - Adv. Mitali Bhatt a/w Adv. Ayush Rajani appeared for the Applicant/ Liquidator. List this matter on **06.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)